

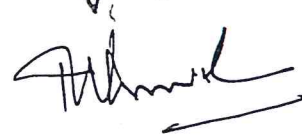

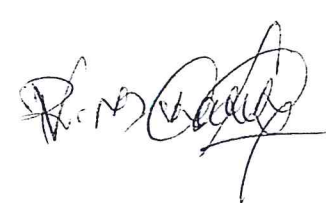
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27/07/18

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/8/IB/2018
PETITION NUMBER : CP/39/ (IB)/2018
NAME OF THE PETITIONER(S) : VASUDEVAN (IRP)
NAME OF THE RESPONDENT(S) : TIFFINS BARYTES ASBESTOS & PAINTS LTD
UNDER SECTION : 7 R ULE 4

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- 1. GAUTHAM
VENKATESH Counsel for R3 to R5 V. Ka
- 2. VASUDEVAN RP 
- 3. K MOONILY Contd 2 RP 
- 4. E. OMPRAKASH Senior Counsel. Counsel for R8 

A/3
R. Bhakrath Kumar

ORDER

Counsel for R3 to R5 both the parties present. Counsel for R3 to R5 present and has brought some documents as per the list prepared and the same has been handed over to the Counsel for the RP. The RP is directed to provide clear copy of the documents to the Counsel for R3 to R5 who will verify the same as to whether all the information have been provided. In case of any deficiency, the same may be brought to the notice of this Bench on the next date of hearing. Put up on **30.07.2018 at 10.30 A.M.**

-sd-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)